

'जी' टाइप के सरकारी क्वार्टरों में पखे

१३६. श्री ए० सी० गिल्बर्ट : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार दिल्ली में सरकारी कर्मचारियों के लिये बनाये गये 'जी' टाइप के क्वार्टरों के दोनों कमरों में पंखा लगाने का विचार कर रही है ; और

(ख) यदि हां, तो यह योजना कब से अमल में लाई जायेगी और कब तक सारे कार्य के पूरा होने की सम्भावना है ?

†[FANS IN 'G' TYPE GOVERNMENT QUARTERS

136. SHRI A. C. GILBERT: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether Government propose to provide fans in both the rooms of 'G' type Quarters constructed for Government employees in Delhi; and

(b) if so, by when this proposal is likely to be given effect to and by when the whole work is expected to be completed?]

निर्माण, आवास और संभरण उपमंत्री श्री अनिल के० चन्दा) : (क) इस समय नहीं ।

(ख) प्रश्न नहीं उठता ।

†[THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) Not at present.

(b) Does not arise.]

137. [Postponed to the 28th August, 1961.]

†[] English translation.

PROSECUTION FOR BLACKMARKETING OF NEWSPRINT

138. SHRI BHUPESH GUPTA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether any prosecution has now been launched against the Ananda Bazar Patrika and/or Lok Sevak and/or Jana Sevak—all of Calcutta—in connection with the allegations about blackmarketing of newsprint; and

(b) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) No, Sir.

(b) The matter is still under consideration.

SHIFTING OF REFUGEES IN WEST BENGAL CAMPS TO DANDAKARANYA

139. SHRI BHUPESH GUPTA: Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state:

(a) whether his attention has been drawn to a statement issued by the West Bengal State Council of the C.P.I., and published in the Calcutta papers of May 17, 1961 regarding Government's policy of sending refugees outside West Bengal;

(b) whether this statement has been carefully examined by Government; and

(c) the number of cases so far of camp refugees in West Bengal (i) where doles have been stopped and (ii) where notices of such stoppage have been served?

THE MINISTER OF REHABILITATION AND MINORITY AFFAIRS (SHRI MEHR CHAND KHANNA): (a) and (b) Yes. The insinuation made in the statement is, however, entirely incorrect. No compulsion has ever been used in sending out the inmates of camps in West Bengal.